

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.01.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.114/BB/ 17	-	For compliance of office objections raised by registry & to file fresh Affidavit	Rule-6 of IB	Next Education India Pvt. Ltd. Vs K12 Techno Services Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	UTKARSH BELLAD. 9844093819	Respondent	<i>Utkarsh</i>

ORDER

Counsel for Petitioner is present. Mr. Ravi B. Nayak Associates filed vakalath for Corporate Debtor. For filing objections/counter if any list it on 05/02/2018.


Member (T)


Member (J)